

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION NO. 07**

Dated Guwahati, the 25<sup>th</sup> January, 2017

Hon'ble the Chief Justice is pleased to pass following orders regarding use, accommodation, maintenance and control of High Court Judges' Guest House at Kharghuli:-

- (i) There shall be no specific earmarking of rooms for any Guest. The Caretaker of the Judges' Guest House shall provide the best room to the Guest visiting the Judges' Guest House available at that point of time;
- (ii) No alteration / modification / demolition of any room(s) or part of the Judges' Guest House including fittings and fixtures etc. inside the rooms shall be done except with the approval of Hon'ble the Chief Justice.

By Order,

Sd/- M.K. Kalita,

**REGISTRAR (ADMN.)**

**Memo No. HC. III - 24/2016/ 3885 /G, Dated 25<sup>th</sup> January, 2017**

**Copy to:**

1. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
6. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (Protocol), Gauhati High Court, Guwahati.
8. The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_ , Gauhati High Court, Guwahati.
- ✓ 10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
11. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
12. The Caretaker / In-charge, Judges' Guest House, Kharghuli, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR (ADMN.)**

25/1/2017

25/1/17